

HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)-HCT/Judl/Roster/2018/ 6872

07th August, 2018

N O T I F I C A T I O N

In partial modification of the Registry's prevailing roster, it is hereby notified that Hon'ble Mr. Justice S. Talapatra will not sit in the Single Bench **on 08.08.2018 (Wednesday)**. The cases scheduled to be taken up by His Lordship on 08.08.2018 shall be listed on 13.08.2018.

By order,

Sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2018/ 6873-97

07th August, 2018

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Secretary, High Court Bar Association, Agartala;
06. The Secretary, Tripura Bar Association, Agartala;
07. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
08. The Public Prosecutor, High Court of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;
10. The Registrar (Vigilance), High Court of Tripura, Agartala;
11. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
12. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
13. The Joint Registrar, High Court of Tripura, Agartala;
14. All the Deputy Registrars, High Court of Tripura, Agartala;
15. The Chief Librarian, High Court of Tripura, Agartala;
16. The Personal Assistant attached with the Registrar General, High Court of Tripura, Agartala;
17. All the Assistant Registrars, High Court of Tripura, Agartala;
18. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
19. All the Superintendents, High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
21. The Court Master(s), High Court of Tripura, Agartala;
22. The Bench Clerk(s), High Court of Tripura, Agartala;
23. All the Bench Sections, High Court of Tripura, Agartala;
24. Notice Board of the Court-house; and
25. Order File.


REGISTRAR (JUDICIAL)